

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 132 of 2020

IN THE MATTER OF:

C R Badrinath

...Appellant

Versus

Eight Capital India (M) Ltd. & Anr.

...Respondents

Present:

For Appellant: Mr. Ravi Raghunath, Advocate.

For Respondent: Mr. Mohit D. Ram, Ms. Monisha Handa and Mr. Sachin Kaushal, Advocates.

O R D E R

13.02.2020 Service upon Respondent is completed.

Post the Appeal 'For Admission (After Notice)' on **18th February, 2020** within five (5) cases.

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)